

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 214**  
**CP-354/241-242/ND/2018**  
**IA-372/2023**

**IN THE MATTER OF:**

**Hari Pavan Vellanki & Ors.**

... **Applicant/Petitioner**

**Versus**

**M/s. Ischolar Education Services Pvt. Ltd.**

... **Respondent**

**Under Section: 241-242**

**Order delivered on 09.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Bishwajit Dubey, Adv. Akshat Singh, Adv.  
Bhanu Gupta, Adv. D. Shahi, Adv. Utkarsh  
Kandpal

**For the Respondent** : Adv. Neha Mathen R-1 &R-2

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 10.05.2024.

**Sd/-**  
**(COURT FFICER)**